

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. †2240
TO BE ANSWERED ON 24th December, 2018**

Quality of Education

**†2240. COL. SONARAM CHOUDHARY:
SHRIMATI RANJANBEN BHATT:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government grants financial assistance to the States with the objective of providing quality education and basic facilities in Government schools;
- (b) if so, the details thereof;
- (c) whether in the meeting of the Sub-Group of State Education Ministers of the Country, a recommendation was made to grant central assistance for providing higher secondary level school facilities in Gram Panchayat headquarters in States with difficult physical terrain and economically weaker States such as Rajasthan and Uttar Pradesh;
- (d) if so, whether the Government intends to comply with the recommendation of the Ministerial Sub-Group; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a) & (b): Department of School Education and Literacy has launched an Integrated Scheme for School Education-Samagra Shiksha, subsuming three erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE). The Samagra Shiksha has come into effect from 1st April, 2018. The new integrated scheme envisages school education as a continuum from pre-school to senior secondary level and aims to ensure inclusive and equitable quality education at all levels. The main objectives of the scheme are provision of quality education and enhancing learning outcomes of students, bridging social and gender gaps in school education, ensuring minimum standards in schooling provision, support to states in the implementation of RTE Act, 2009 and strengthening of teacher education institutions.

The Samagra Shiksha scheme focuses on improvement of quality of education by providing support to all States/ UTs for different interventions like; in-service training of teachers and schools heads, conduct of achievement surveys at National and State level, composite school grant to every school for providing a conducive learning environment, library grants, provision of textbooks and school uniforms as per Right of Children to Free and Compulsory Education (RTE) Act, 2009, Rashtriya Avishkar Abhiyan (RAA), remedial teaching for academically weaker students, ICT and digital initiatives, grants for sports and physical education, School Evaluation, Padhe Bharat Badhe Bharat (PBBB), Performance Indicators for Teachers (PINDICS), Kala Utsav, Excursion trips for students, Twinning of Schools and Student and Teacher Exchange Programme. The intervention wise details of items approved under quality during the year 2018-19 is at Annexure-I.

The Samagra Shiksha also aims to focus on improved infrastructure in the schools. The scheme provides support for school building, additional class rooms, science lab, computer room, art and culture room, electrification, solar panel, furniture, boundary wall, gender segregated toilets, CWSN toilets, safe drinking water, ramps, handrails, etc. State-wise details of financial assistance for basic facilities during the year 2018-19 under Samagra Shiksha is at Annexure-II.

(c) to (e): The CABE sub-committee on extension of the Right of children to Free and Compulsory Education Act 2009 to pre-school education and Secondary Education, consisted State Education Ministers as Members. The Committee did not give any recommendation to grant central assistance for providing higher secondary level school facilities in Gram Panchayat headquarters in States with difficult physical terrain and economically weaker States.

However, the erstwhile Centrally Sponsored Scheme of Rashtriya Madhyamik Shiksha Abhiyan (RMSA), envisaged universalizing access to secondary schools by providing a secondary school within a reasonable distance (5 kilometer) of every habitation and a higher secondary schools within a reasonable distance (7-10 kilometers). When the Scheme was launched in 2009-10, it was decided to implement it in a phased manner, the first phase was designed to make good quality secondary education available to young persons in the age group of 14-15 years. However, the other components of integrated RMSA, viz Information and Communication Technology in Schools, Girls Hostels, Vocational Education and Inclusive Education for Disabled at Secondary Stage catered to Higher Secondary level also. Now, the RMSA has been subsumed under Samagra Shiksha which envisages school education as a continuum from pre-school to senior secondary level. During the year 2018-19, under Samagra Shiksha, 44 schools have been upgraded from secondary to senior secondary and additional subject streams have been approved in 851 senior secondary schools, based on appraisal of the proposals received from the States/UTs.

ANNEXURE REFERRED TO IN REPLY TO THE PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2240 TO BE ANSWERED ON 24TH DECEMBER, 2018 ASKED BY COL. SONARAM CHOUDHARY AND SHRIMATI RANJANBEN BHATT REGARDING QUALITY OF EDUCATION.

Approvals for quality interventions under Samagra Shiksha during the year 2018-19

S. No.	Activities	Total Financial Approval (Rs. in Lakh)
1	Uniform	474435.38
2	Free Text Book	308042.08
3	Library Grant	47396.14
4	Kala Utsav	373.90
5	Quality Components (Elementary, Secondary & Sr. Secondary)	31241.38
6	Project - Innovative Activities (Elementary, Secondary & Sr. Secondary)	75756.87
7	Composite school Grant (up to Highest Class VIII)	306460.01
8	Composite school Grant (up to Highest Class X or XII)	63555.17
9	Learning Enhancement Programme(LEP) (Class I & II)	19296.42
10	LEP (Class III & V)	27920.32
11	LEP (Class VI & VIII)	23097.57
12	LEP (Class IX & XII)	7623.05
13	Sports and Physical Education	50704.87

Source: Project Approval Board (PAB) approval (2018-19).

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Financial Assistance for Basic Facilities in Govt School under Samagra Shiksha during the year 2018-19

(Rs. In Lakh)

Sl. No.	State Name	New School (Elementary)	New School (Secondary)	New School (Sr Secondary)	Addition of Stream in Sr. Secondary	Strengthening (Elementary)	Strengthening (Secondary)	Strengthening Sr. Secondary	Electrification in Elementary	Electrification in Secondary	KGBV	Residential Hostels	Residential Schools	Grand Total
1	ANDAMAN AND NICOBAR ISLANDS	0	0	23.2	0	15.82	0	15.82	0	0	0	0	0	54.84
2	ANDHRA PRADESH	0	0	0	0	0	0	0	0	0	3492.5	0	0	3492.50
3	ARUNACHAL PRADESH	0	314.79	0	0	58.4	181.5	0	0	0	734	22.5	90	1401.19
4	ASSAM	0	0	0	0	0	617.2	1565.72	0	0	2031.17	0	198.43	4412.52
5	BIHAR	0	0	0	0	0	0	0	0	0	202.5	550	1260	2012.5
6	CHANDIGARH	0	0	0	0	0	0	0	0	0	0	0	0	0.00
7	CHHATTISGARH	11.84	1657.04	2159	0	0	9476.81	0	0	93.75	302	330	2300.19	16330.63
8	DADRA AND NAGAR HAVELI	0	0	0	0	234.96	0	0	0	0	0	0	0	234.96
9	DELHI	0	0	0	0	0	0	0	0	2961	0	0	0	2961.00
10	GOA	0	0	0	0	104.74	0	0	0	0	0	0	0	104.74
11	GUJARAT	0	10843	0	0	9538.05	226.24	0	0	0	0	0	0	20607.29
12	HARYANA	0	0	0	0	351.69	237.9	1446.62	0	0	2773.1	0	0	4809.31
13	HIMACHAL PRADESH	180	0	90	0	441.42	443.32	0	1170	19.4	141	0	0	2485.14
14	JAMMU AND KASHMIR	618.93	1357.25	306	0	7159.31	0	4382.71	1095.9	4992	7530.02	0	0	27442.12
15	JHARKHAND	0	0	0	0	819.91	3730.57	0	0	0	0	1760	1060.7	7371.18
16	KARNATAKA	0	3425.04	0	0	784.5	0	0	0	0	16.5	0	0	4226.04
17	KERALA	0	0	0	0	2397.57	0	0	0	0	0	0	0	2397.57
18	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0	0	0	0.00
19	MADHYA PRADESH	0	0	0	0	14086.58	0	0	0	0	4378.63	2061	0	20526.21
20	MAHARASHTRA	0	0	0	0	1520.5	0	0	0	0	20.25	110	246.25	1897
21	MANIPUR	0	0	0	0	387.52	88.2	1293.33	0	0	10.5	0	0	1779.55
22	MEGHALAYA	71	705.15	0	0	237.16	0	0	0	100	0	0	0	1113.31
23	MIZORAM	0	0	247.33	664.54	490.66	0	218.61	0	0	0	0	0	1621.14
24	NAGALAND	0	0	0	0	0	423.04	42.99	0	72.25	0	0	0	538.28
25	ODISHA	0	901.1	791.42	0	2320.74	0	0	0	0	8275.39	15.44	365.19	12669.28
26	PUDUCHERRY	0	0	0	0	14.87	0	0	0	0	0	0	0	14.87
27	PUNJAB	0	0	0	0	490.8	0	0	0	3080	22	0	0	3592.8
28	RAJASTHAN	756	5022.99	0	6351.6	8039.3	57287.56	0	0	0	6033.58	4045	0	87536.03
29	SIKKIM	0	0	166.6	0	128.07	219.22	0	0	0	0	0	0	513.89
30	TAMIL NADU	0	0	785.75	0	1654.28	1351.4	90.25	0	56	1.5	0	0	3939.18
31	TELANGANA	0	0	0	0	0	0	0	0	0	7980.6	110	0	8090.6
32	TRIPURA	80	0	27.78	472.32	343.99	482.95	1.11	0	384	6	48	0	1846.15
33	UTTAR PRADESH	248.6	0	0	0	6844.193	0	0	0	0	25303.31	0	0	32396.103
34	UTTRAKHAND	0	0	0	0	3764.05	1525.47	0	0	422.85	213.5	774.83	0	6700.7
35	WEST BENGAL	175	0	0	0	0	0	0	0	0	7.13	0	11.25	193.38
Grand Total		2141.37	24226.36	4597.08	7488.46	62229.083	76291.38	9057.16	2265.9	12181.25	69475.18	9826.77	5532.01	285312.003

Source: Project Approval Board (PAB) approval (2018-19).